

Information about Commercial Cases in various Commercial Courts constituted under Section 3,4 and 5 of the Commercial Courts Act, 2015 for the month of June, 2019

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge Level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts operational	Nil	04 (one each in four districts)	Nil	01	01
No. of cases instituted	-	00	-	-	-
No. of Appeals filed	-	00	-	-	-
No. of cases pending	-	<p>a) <u>COMMERCIAL COURT, EAST AT GANGTOK:</u></p> <p align="center">-03-</p> <p><i>1. Arbitration No.05 (Sikkim Power Development Corporation Ltd. & Anr. Vs. Amalgamated Transport (India) Ltd.</i></p> <p><i>2. IPR No. 01/18 (M/s United Spirit Limited. Vs. M/s Mount Distilleries Ltd.</i></p> <p><i>3. Arbitration Case No. 04/2019 (Roads & Bridges Department Vs. M/s KMC Brahmaputra Infrastructure Ltd.)</i></p>	-	-	-

		b) <u>COMMERCIAL COURT, WEST AT GYALSHING</u> -NIL-			
		c) <u>COMMERCIAL COURT, NORTH AT MANGAN</u> -NIL-			
		d) <u>COMMERCIAL COURT, SOUTH AT NAMCHI</u> -NIL-			
No. of cases disposed of	-	00	-	-	-